

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 05 OF 2019**

**Dated : 31<sup>st</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>BSES Yamuna Power Ltd.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Delhi Electricity Regulatory Commission</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Vikas Maini  
  
Ms. Molshree Bhatnagar  
Ms. Himangini Mehta for TPDDL

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on  
**03.09.2019.**

**(S.D. Dubey)**  
**Technical Member**  
*ts/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**